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**NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH
Faridkot House, Copernicus Marg
New Delhi**

No: NGT (PB)/Judicial/03/2020/370

Dated: 25.08.2023

OFFICE ORDER

The Competent Authority has directed that constitution of Benches of Court No. 1 & 2 of Principal Bench w.e.f. 28.08.2023 onwards will be as under :-

COURT NO. 1

**Hon'ble Mr. Justice Prakash Shrivastava, Chairperson
Hon'ble Mr. Justice Sudhir Agarwal, Judicial Member
Hon'ble Dr. A. Senthil Vel, Expert Member**

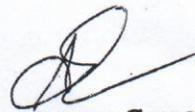
COURT NO. 2

**Hon'ble Mr. Justice Arun Kumar Tyagi, Judicial Member
Hon'ble Dr. Afroz Ahmad, Expert Member**

The Competent Authority has also directed that since no Expert Member is posted at Central Zonal Bench, Bhopal, so as to continue functioning of the Bench, following arrangements be made :-

- (i) Hon'ble Dr. A. Senthil Vel, Expert Member who is at present posted at Principal Bench, shall become part of CZB, Bhopal along with Hon'ble Mr. Justice Sheo Kumar Singh, Judicial Member w.e.f. 28.08.2023 to 30.09.2023 through Video Conferencing;
- (ii) Hon'ble Dr. Afroz Ahmad, Expert Member who is also at present posted at Principal Bench, shall become part of CZB, Bhopal along with Hon'ble Mr. Justice Sheo Kumar Singh, Judicial Member w.e.f. 01.10.2023 to 31.10.2023 through Video Conferencing;
- (iii) Said Expert Members being also part of Principal Bench during pre-lunch session, matters listed before CZB, Bhopal shall be taken-up at 2.00 P.M. onwards. They shall continue to remain part of the respective Benches at Principal Bench, during pre-lunch session;
- (iv) The aforesaid arrangements be repeated after every one month, till further orders.

This issues with the approval of the Competent Authority.


**Registrar General
National Green Tribunal**

Copy to:

1. PPS to Hon'ble Chairperson
2. PA to all Hon'ble Judicial and Hon'ble Expert Members, NGT
3. Hon'ble Members as mentioned above